

Kerala Gazette No. 38 dated 26th September 2017.

PART I



GOVERNMENT OF KERALA

Abstract

FISHERIES & PORTS DEPARTMENT—JUSTICE C. N. RAMACHANDRAN NAIR
COMMISSION OF INQUIRY APPOINTED TO INQUIRE INTO THE IRREGULARITIES
POINTED OUT BY THE COMPTROLLER AND AUDITOR GENERAL
WITH REGARD TO VIZHINJAM INTERNATIONAL DEEPWATER
MULTIPURPOSE SEAPORT PROJECT—FACILITIES FOR
THE COMMISSION SANCTIONED—ORDERS ISSUED

FISHERIES AND PORTS (E) DEPARTMENT

G. O. (Rt.) No. 674/2017/F & P D. *Dated, Thiruvananthapuram, 25th August 2017.*

*Read:—*1. Circular No. 50086/SSA2/2001/Home dated 4-5-2002.

2. G.O. (Ms.) No. 15/2017/F&PD dated 18-7-2017
(SRO Notification No. 444/2017 dated 20-7-2017).

ORDER

As per the notification read above, Government have appointed a Judicial Commission of Inquiry headed by Justice C. N. Ramachandran Nair (Rtd. High Court Judge) to inquire into the irregularities pointed out by the Comptroller and Auditor General in Chapter 3 of the 4th Report ending on 31st March 2016, with regard to the Concession Agreement of Vizhinjam International Deepwater Multipurpose Seaport Project.

Now, Government are pleased to sanction staff, accommodation for office work as well as Commission's sittings and conveyance to Justice C. N. Ramachandran Nair Commission of Inquiry as follows:

Headquarters

The Headquarters of the Commission will be at Thiruvananthapuram.

Staff

The following temporary posts in the O/o the Commission is sanctioned subject to the terms and conditions stipulated in the Circular instructions read above.

Secretary to the Commission of Inquiry	..	1
Section Officer	..	1
Assistant/Accountant	..	1
Confidential Assistant	..	1
Court Officer	..	1
Typist	..	1
Peons	..	2
Part-time Sweeper	..	1

The post of the Secretary to the Commission will be in the Grade of Deputy Secretary in Government Secretariat as stipulated in para (f) of the Circular read above. The other staff shall be appointed either on contract basis or on deputation from Government Service. The contract staff shall be paid consolidated pay as stipulated in G.O. (Rt.) No. 56/2017/Fin dated 28-4-2017.

The District Collector, Thiruvananthapuram is directed to make necessary arrangements, to allot suitable accommodation for the Commission Office in any suitable building at Thiruvananthapuram Corporation limit, in consultation with the Commission.

The Assistant Engineer, PWD Buildings, Thiruvananthapuram will make necessary arrangements to furnish the O/o the Commission once it is allotted by the District Collector, Thiruvananthapuram.

The venue of the sitting of the commission will be at Thiruvananthapuram. The District Collector, Thiruvananthapuram will provide suitable accommodation for holding the sittings of the Commission in consultation with the Commission.

The District Collector, Thiruvananthapuram will provide the required furniture for the Commission Office including telephone facility with extension.

The Controller of Stationery/Superintendent of Government Presses is authorised to supply computer/computers with printer, stationery articles and printed forms and registers and other articles if any required by the Commission.

The Director of Tourism will provide suitable cars with facilities required by the Commission in good condition.

By order of the Governor,

P. H. KURIAN,

Additional Chief Secretary to Government.

To

Justice C. N. Ramachandran Nair (Rtd. High Court Judge), 3 B Bhavani Apartments, Kunnumpuram, Kakkanad, Kochi-682 030.

Sri S. K. Mohandas IAS (Rtd.) T.C. 04/1804, T. T. C. Junction, Kowdiar, Thiruvananthapuram.

Sri P. J. Mathew IA & AS (Rtd.), 77, Eden Light, 1st B. Cross, 5th Main, A. G. S Lay Out, Arehalli, Subramaniapuram, Bangalore - 560 061.

The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.

The Accountant General (A&E), Kerala, Thiruvananthapuram.

The Director of Tourism (in name cover)

The District Collector, Thiruvananthapuram (in name cover)

The General Administration (Services A/C/E/Spl.B) Departments

The Assistant Engineer PWD Buildings Division, Thiruvananthapuram

The Information Officer, Web & New Media, Information and Public Relations Department, for uploading in the Government website.

SF/OC